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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURT : DELHI**

**O R D E R**

**Sub: Re-constitution of Committees.**

In supersession of all earlier orders, the following Committees are hereby re-constituted with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officers	Designated as	Concerned Branch
1.	<b>Sexual Harassment committee.</b> (Committee to examine the complaints of sexual harassment against women employees posted in North District, Rohini Court, Delhi.) For three years from the date of constitution i.e. 19.05.2018	<b>Ms. Smita Garg, ASJ-03</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	Administration Branch
		Ms. Shivali Bansal, ADJ-03 North District, Rohini Court, Delhi.	Member	
		Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi.	Member	
		Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO).	Member	
		Ms. Durgesh Nandini Sharma, Sr. JA R & I Branch, North District, Rohini Court, Delhi.	Member	
		Sh. Jugesh Rawat, JA Accounts Branch (North)	Member	
2.	<b>Vigilance Committee.</b>	<b>Sh. Gagandeep Singh, Spl Judge NDPS Act</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	Vigilance Branch
		Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi.	Member	
		Ms. Deepika Singh, CMM North District, Rohini Court, Delhi.	Member	
		Sh. Virender Singh, SCJ-cum-RC North District, Rohini Court, Delhi.	Member	
		Ms. Neeti Suri Mishra, ACMM North District, Rohini Court, Delhi.	Member	
3.	<b>Review Sub-Committee.</b> for improving disposals and expediting adjudication and Arrears Committee. (Members of the Committee are appointed on three monthly rotational basis. The Sub-Committee meets weekly and sends the monthly report to the Disposal Review Committee of the Hon'ble High Court of Delhi). Constituted in compliance of Order No. 3227-37/2018 dated 17.07.2018 of Hon'ble High Court of Delhi.	<b>Sh. Harish Kumar, ADJ-02</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	Judicial Branch
		Sh. Gagandeep Singh, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Member	
		Ms. Vandana, ASJ-05(POCSO) North District, Rohini Court, Delhi.	Member	
		Ms. Deepika Singh, CMM North District, Rohini Court, Delhi.	Member	
		Sh. Virender Singh, SCJ-cum-RC North District, Rohini Court, Delhi.	Member	
4.	<b>Purchase Committee.</b>	<b>Ms. Smita Garg, ASJ-03</b> North District, Rohini Court, Delhi	<b>Chairperson</b>	Purchase Cell
		Sh. Satish Kumar, ADJ-01 North District, Rohini Court, Delhi.	Member	
		Sh. Gagandeep Singh, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Member	
		Sh. Virender Kumar Kharta, ASJ-01 (POCSO) North District, Rohini Court, Delhi.	Member	
		Ms. Niharika Kumar Sharma, ACJ-cum-CCJ-cum-ARC North District, Rohini Court, Delhi.	Member	
		Sh. Ram Charan Dhiwar, Account Officer/DDO North District, Rohini Court, Delhi.	Member	
		Nominee of Finance Deptt. Of GNCTD (as per norms).	Member	
5.	<b>Grievance Redressal Committee.</b> (to look into the complaints of Staff, Litigants, Lawyers and Public Persons & to look into the request and suggestions/grievances of all the employees of North District).	<b>Sh. Satish Kumar, ADJ-01</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	PS Office
		Sh. Shivaji Anand, ASJ-04 North District, Rohini Court, Delhi.	Member	
		Ms. Vandana, ASJ-05 (POCSO) North District, Rohini Court, Delhi.	Member	
		Sh. Surender Mohit Singh ADJ-04 North District, Rohini Court, Delhi.	Member	

		Ms. Deepika Singh, CMM North District, Rohini Court, Delhi.	Member	
		Ms. Monika Bajaj, Assistant Accounts Officer, Accounts Branch, North District, Rohini Court, Delhi.	Member	
6.	Committee constituted in North District to provide a platform for amicable resolution of issues concerning Bar & Bench. (constituted in compliance of Order No. 72/DHC/Gaz./2018 dated 15.10.2018 of Hon'ble High Court of Delhi).	Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	PS Office/ Judicial Branch
		Sh. Vinod Yadav, PO MACT-02 North District, Rohini Court, Delhi.	Member	
		Sh. Satish Kumar, ADJ-01 North District, Rohini Court, Delhi.	Member	
		Chief Metropolitan Magistrate North District, Rohini Court, Delhi.	Member	
		Administrative Civil Judge North District, Rohini Court, Delhi.	Convener	
		President, Rohini Court Bar Association.	Member	
		Hony. Secretary, Rohini Court Bar Association.	Member	
		Nominee, Bar Council of Delhi.	Member	
7.	Committee to comply with the directions contained in "Witness Protection Scheme, 2018" (constituted in compliance of Judgment dated 05.12.2018 of Hon'ble Supreme Court of India in W.P. (Cri.) No. 156/2016 titled as Mahender Chawla & Ors. Vs Union of India & Ors.	Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	Judicial Branch
		Deputy Commissioner of Police (Rohini) in respect of Police Stations viz. Crime Branch, K.N. Katju Marg, Prashant Vihar.	Member (as per jurisdiction of Police Stations)	
		Deputy Commissioner of Police (Outer-North) in respect of Police Stations viz. Narela, Narela Industrial Area, Alipur, S. P. Badli, Bawana, Shahbad Dairy, Swaroop Nagar, Bhalswa Dairy.		
		Deputy Commissioner of Police (North-West) in respect of Police Stations viz. Model Town, Mukherjee Nagar, Mahendra Park, Jahangir Puri, Adarsh Nagar.		
		Chief Public Prosecutor. North District, Rohini Courts, Delhi.	Member Secretary	
8.	Committee to Monitor Compliance with directions of Hon'ble High Court of Delhi in case titled as Manjit Singh Vs State Cri. MC No. 4485/2013 dated 10.09.2014.	Sh. Gagandeep Singh, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Chairman	CMM Office
		Ms. Deepika Singh, CMM North District, Rohini Court, Delhi.	Member	
		Ms. Neeti Suri Mishra, ACMM North District, Rohini Court, Delhi.	Member	
		Ms. Tapasya Agarwal, MM-02 North District, Rohini Court, Delhi.	Member	
		Ms. Neha Pandey, MM-06 North District, Rohini Court, Delhi.	Member	
		Sh. Gaurav Katariya, MM-07 North District, Rohini Court, Delhi.	Member	
9.	"Sub-Committee for empanelment of Support Persons for Aiding Vulnerable Witnesses" In terms of the directions of Minutes of Meeting dated 3 <sup>rd</sup> March 2020 of "Committee to monitor proper implementation of several guidelines laid down by the Hon'ble Supreme Court of India as well as Hon'ble High Court of Delhi for dealing with the matters pertaining to sexual Offences and Child Witnesses" of Hon'ble High court of Delhi.	Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	VWDC Branch
		Sh. Harish Kumar, ADJ-02 North District, Rohini Court, Delhi.	Member	
		Ms. Vandana, ASJ-05(POCSO) North District, Rohini Court, Delhi.	Member	
		Ms. Neelam Narang, Addl. PP/RCC In-charge from DCW (neelamdew@gmail.com Mo. 9650791655	Member (Nominated by DCW)	
		Sh. Nirav Patel, ACP/Narela (acp-narela-dl@nic.in) Mo. 7065036305, 011-27787591.	Member (Nominated by Delhi Police)	
10.	District Court Vulnerable Witness Deposition Court Rooms Monitoring Committee (VWDCMC) to monitor the functioning of VWDCs in North District, Rohini Courts, Delhi. (Committee constituted in compliance of letter no. 156-167/Rules/DHC/2022 dated 24.02.2022 of the Hon'ble High Court of Delhi vide Minutes of	Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	VWDC Branch
		Ms. Smita Garg, ASJ-03 North District, Rohini Court, Delhi.	Member	
		Ms. Vandana, ASJ-05 (POCSO) North District, Rohini Court, Delhi.	Member	
		Sh. Virender Kumar Kharta, ASJ-01 (POCSO)	Member	


	Meeting dated 03.02.2022 of the "Committee To Monitor Proper Implementation Of Several Guidelines Laid Down By The Hon'ble Supreme Court As Well as Hon'ble High Court Of Delhi For Dealing With Matters Pertaining To Sexual Offences And Child Witnesses". <b>Objective:-</b> (i) To submit quarterly monitoring report with regard to functioning of VWDC to the Hon'ble High Court of Delhi.	North District, Rohini Court, Delhi. Sh. Pankaj Sharma, ASJ/Spl. FTC North District, Rohini Court, Delhi. Ms. Richa Gusain Solanki, ASJ (FTSC)(POCSO) North District, Rohini Court, Delhi. Officer In-Charge, VWDC North-West & North District, Rohini Courts, Delhi.	Member Member Special invitee	
11.	Grievances Redressal Officer U/S 23 of the Right of Persons with Disabilities Act, 2016.	Administrative Civil Judge North District, Rohini Court, Delhi.	Grievance Redressal Officer	Judicial Branch
12.	Committee to Monitor Compliance with the directions of The Rights of Persons with Disabilities Act, 2016 (to assist the Grievance Redressal Officer in the discharge of his functions).	Sh. Surender Mohit Singh ADJ-04 North District, Rohini Court, Delhi. Sh. Pankaj Sharma, ASJ/Spl FTC North District, Rohini Court, Delhi. Ms. Niharika Kumar Sharma, ACJ-cum-CCJ-cum-ARC North District, Rohini Court, Delhi. Sh. Kumar Rahul, Civil Judge North District, Rohini Court, Delhi.	Chairman Member Member Member	Administration Branch
13.	Wellness & Rejuvenate Committee for Judicial Officers.	Sh. Virender Bhatt District Judge (Commercial Court) North District, Rohini Court, Delhi. Sh. Virender Kumar Kharta, ASJ-01 (POCSO) North District, Rohini Court, Delhi. Ms. Shefall Sharma, ASJ-02 North District, Rohini Court, Delhi. Sh. Pankaj Sharma, ASJ/Spl FTC North District, Rohini Court, Delhi. Sh. Himanshu Sehloth, Secretary, DLSA North District, Rohini Court, Delhi. Sh. Jitender, MM-01 North District, Rohini Court, Delhi.	Chairman Member Member Member Member Member	PS Office/ Judicial Branch
14.	Wellness & Rejuvenate Committee for Staff Members.	Sh. Shivaji Anand, ASJ-04 North District, Rohini Court, Delhi. Sh. Himanshu Sehloth, Secretary, DLSA North District, Rohini Court, Delhi. Ms. Swati Gupta, MM-05 North District, Rohini Court, Delhi. Sh. Kautuk, MM-04 North District, Rohini Court, Delhi. Ms. Nidhi Chitkara, MM (Mahila Court-02) North District, Rohini Court, Delhi.	Chairman Member Member Member Member	Administration Branch
15.	Committee for sensitization of Staff Members with respect to public dealing.	Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi. Sh. Pankaj Sharma, ASJ/Spl FTC North District, Rohini Court, Delhi. Ms. Neha Mittal, MM (Mahila Court-01) North District, Rohini Court, Delhi. Sh. Kumar Rahul, Civil Judge North District, Rohini Courts, Delhi. Sh. Kautuk, MM-04 North District, Rohini Court, Delhi.	Chairperson Member Member Member Member	Administration Branch
16.	Delhi Victim Compensation Committee	Principal District & Sessions Judge North District, Rohini Court, Delhi. Sh. Vinod Yadav, PO MACT-02 North District, Rohini Court, Delhi. Secretary, DLSA North District, Rohini Court, Delhi. Chief Public Prosecutor North District, Rohini Court, Delhi.	Chairman Member Member Member	DLSA, North
17.	Under Trial Review Committee	Principal District & Sessions Judge North District, Rohini Court, Delhi. Secretary, DLSA North District, Rohini Court, Delhi.	Chairman Member	DLSA, North

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		District Magistrate, Alipur (North)	Member	
		Concerned DCP	Member	
		Concerned SDM	Member	
		Jail Superintendent	Member	
18.	Criminal Injuries Compensation Board	Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	DLSA, North
		Concerned DCP	Member	
		District Magistrate, Alipur (North)	Member	
		Chief Medical Officer, North District	Member	
19.	Monitoring and Mentoring Committee	Judicial Officer posted as ASJ-01 North District, Rohini Courts, Delhi.	Chairman	DLSA, North
		Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		Sh. S. K. Mittal Legal Aid Counsel	Member	
20.	Scrutiny and Evaluation Committee	Secretary, DLSA North District, Rohini Court, Delhi.	Chairman	DLSA, North
		Ms. Smita Garg, ASJ-03 North District, Rohini Court, Delhi.	Member	
		Sh. Roshan Lal Saini Legal Aid Counsel	Member	
21.	Committee for retrieval/reconstruction of burnt record of Accounts Branch, North District, Rohini Courts, Delhi.	Sh. Harish Kumar, ADJ-02 North District, Rohini Court, Delhi.	Chairman	Accounts Branch
		Sh. Gagandeep Singh, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Member	
		Sh. Ram Charan Dhiwar, Account Officer/DDO North District, Rohini Court, Delhi.	Member	
		Ms. Monika Bajaj, Assistant Account Officer North District, Rohini Court, Delhi.	Member	
22.	Committee for Welfare of Officers/Officials During Corona Pandemic.	Sh. Gagandeep Singh, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Chairman	Administration Branch
		The Senior Civil Judge (North)	Member	
		Addl. Chief Metropolitan Magistrate (North)	Member	
		The Administrative Civil Judge (North)	Member	
		The Branch In-Charge, Admn. Branch (North)	Member	

**Note:-**

1. If the Chairman/Chairperson of the Committee is not available for any reason, then the next senior most member of the concerned Committee shall act as Chairman/Chairperson of the said Committee.
2. Minutes of the Meeting is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson of the Committee.
3. All the correspondence with the Hon'ble High Court of Delhi shall be made only by the undersigned.
4. All decisions taken by each Committee (not chaired by the Principal District & Sessions Judge) shall be subject to the approval of undersigned.
5. All the official communications to the Principal District & Sessions Judges of other Districts or their Branches shall be addressed to the concerned Ld. Principal District & Sessions Judge and only by the undersigned.
6. Each of such Committees as mentioned above shall submit monthly reports of the status of matters to the undersigned by the end of the first week of the following month.
7. Whenever required, the Chairman of the Committee shall co-ordinate with the Chairman(s) of other Committee(s), so that there is always a proper cohesion.
8. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/Order(s) and follow-up, shall be undertaken by the Officer In-charge through the concerned Branch.

  
13/11/22

(VIMAL KUMAR YADAV)  
Principal District & Sessions Judge  
North District : Rohini Court : Delhi.

No. 26970-27093 / F2N(4)/Admn.(North)/RC/2022

Dated, Delhi the 13.09.2022

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Ld. Principal District & Sessions Judge(s) (North-West, South, South-East, New Delhi, Shahdara, North-East, West, South-West), Delhi/New Delhi.
4. All the Ld. Judicial Officers posted in North District, Rohini Court Delhi.
5. The Ld. Principal Judge(Family Court), North District, Rohini Courts, Delhi.
6. The Ld. Judge Family Court, North District, Rohini Courts, Delhi.
7. The Chief Prosecutor, North District, Rohini Court Delhi.
8. The Secretary, DLSA (North), Rohini Court, Delhi with request to intimate to the Members of Committees related to DLSA, North District, Rohini Courts, Delhi.
9. All the Sr. A.O. (J)/A. O. (J)/Branch In-charges of North District. Rohini Court, Delhi.

Website  
Committee

10. The President/Secretary, Bar Association (Tis Hazari, Karkadooma, Saket, Dwarka, Rohini & Patiala House Courts),
11. Hony. Secretary, Bar Association, Rohini District Courts, Delhi.
12. Hony. Secretary, Bar Council of Delhi with request to nominate one member of Bar Council of Delhi for the Committee mentioned at Sr. No. 6.
13. Ms. Radha Bhardwaj, President DAV Educational & Welfare Society, 153, Pkt-12, Sector 21, Rohini, Delhi-86.
14. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
15. The Commissioner of Police, ITO, Police Headquarters, Delhi.
16. The Deputy Commissioner of Police (Rohini).
17. The Deputy Commissioner of Police (North-West).
18. The Deputy Commissioner of Police (Outer-North).
19. The Director Prosecution, Tis Hazari Courts, Delhi.
20. The Record Officer (RTI), North District, Rohini Court, Delhi.
21. ✓ Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
22. Nodal Officer, Web-Site Committee, Rohini Court, Delhi.
23. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
24. Official concerned.
25. P.S. to the undersigned.
26. The Branch In-Charge, R & I Branch for uploading on LAYERS.

*DM*  
13/9/22

Principal District & Sessions Judge  
North District : Rohini Court : Delhi.